

High Court of Jammu and Kashmir

(Office of the Registrar General at Srinagar)

ORDER

No:- 420

Dated:- 12-07-2019

In the interest of administration and consequent upon the acceptance of representation of Shri Altaf Ahmad Mir (Munsiff), it is hereby ordered that Shri Feroz Ahmad Khan, Munsiff, Tral and Shri Altaf Ahmad Mir, Munsiff, Handwara shall swap their respective places of postings.

By Order.

(Sanjay Dhar)
Registrar General

No:- 9547-65/95

Dated:- 12-7-2019

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Rules, High Court of J&K, Srinagar.
5. Registrar Judicial, High Court of J&K, Jammu / Srinagar.
..... for information.
6. Principal District & Sessions Judge Pulwama / Kupwara for information and n/a.
7. CPC e-Courts, High court of J&K for uploading on the High Court website.
8. Concerned Officers for compliance _____
9. Chief Accounts Officer, High Court of J&K for information and n/a.

Registrar General